

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 325 OF 2017

Dated : 29th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Bharat Aluminium Company Limited ... Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Jyotshna Khuttari
Mr. Lakashjit Singh
Mr. Baggdawal

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley
Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Ms. Rashmi Singh for R-2

ORDER

As agreed by learned counsel for parties, list the matter for hearing
on **05-09-2019**.

**(S. D. Dubey)
Technical Member**

Pr/js

**(Justice Manjula Chellur)
Chairperson**